## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2016

NAME OF THE PETITIONER(S)

: R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

2. M. Washon Adig,

1. R. VIDAYAENAMEAR Council for R Hoss R. ACHORE WIMAR Council for Reportorts

## **ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. Put up on 05.12.2017 at 10.30 A.M.

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**MEMBER (TECHNICAL)** ghk

**MEMBER (JUDICIAL)** 

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